

**Government of India
Ministry of Finance
Department of Economic Affairs**

**RAJYA SABHA
UNSTARRED QUESTION NO.2106
TO BE ANSWERED ON TUESDAY, 1st JANUARY, 2019
(PAUSHA 11, 1940 (SAKA))**

PROJECTS APPROVED UNDER NATIONAL CLEAN ENERGY FUND

2106. SHRI HUSAIN DALWAI:

Will the Minister of FINANCE (वित्त मंत्री) be pleased to state:

- (a) part of the total coal cess collected that was transferred to the National Clean Energy Fund (NCEF), year-wise since 2015, the details thereof in both absolute number and percentages;
- (b) the number of projects approved under NCEF State-wise and year-wise, their purpose and money allocated to them, since 2015;
- (c) whether projects other than those of clean energy technologies were approved, if so, the reasons therefor;
- (d) whether money from NCEF was used to compensate certain States for GST; and
- (e) if so, did the Ministry object, if so, the details thereof, and if not, the reasons therefor?

ANSWER

**MINISTER OF STATE IN THE
MINISTRY OF FINANCE**

(SHRI P RADHAKRISHNAN)

(a) : The details of Clean Energy Cess collected and transferred to National Clean Energy Fund during the respective year from the year 2014-15 to 2017-18(RE) are given below. The percentage term represents the amount transferred to National Clean Energy Fund as proportion of total amount collected as Clean Energy Cess:

(₹ crore)

Clean Energy Cess collected				Amount transferred to National Clean Energy Fund			
2014-15	2015-16	2016-17	2017-18 (RE)	2014-15	2015-16	2016-17	2017-18 (RE)
5393	12676	26117	12100	4700	100	6467	5981
Amount transferred as % of collection				87.2%	0.79%	24.8%	49.4%

The amount provided for transfer to National Clean Energy Fund depends on the absorptive capacity of the Ministry in a year and the balances available in the National Clean Energy Fund kept in the Public Account. An amount of ₹ 100 crore was transferred to National Clean Energy Fund in the year 2015-16 considering the balance of ₹ 5153 crore available as on 1.4.2015.

(b) : The expenditure provisions on specific schemes financed from National Clean Energy Fund are made from Demands for Grants of Ministry of Environment, Forest and Climate Change, Ministry of Water Resources, River Development and Ganga Rejuvenation and Ministry of New and Renewable Energy. State-wise allocation from these projects is not maintained centrally in this Ministry;

(c)&(d): No, Sir; and

(e) : Does not arise.

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